

**FORM G**  
**INVITATION FOR EXPRESISON OF INTEREST**  
**FOR**

**GOPINATH DAIRY PRODUCTS PRIVATE LIMITED**

**Operating in:** Processing of Milk and Milk Products

**Location:** Plot no D-14/2 MIDC TTC Industrial Area, Turbhe, Thane MH 400614

Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Code, 2016

<b>RELEVANT PARTICULARS</b>																				
1.	Name of the Corporate Debtor	Gopinath Dairy Products Private Limited CIN: U24100PN2010PTC137441																		
2.	Address of the Registered Office	Plot no D-14/2 MIDC TTC Industrial Area, Turbhe, Thane MH 400614																		
3.	URL of Website	<a href="https://www.gopinathdairy.com/">https://www.gopinathdairy.com/</a>																		
4.	Details of place where majority of fixed assets are located	<b>At Registered Address:</b> Plot no D-14/2 MIDC TTC Industrial Area, Turbhe, Thane MH 400614																		
5.	Installed Capacity of main products/ services	<b>Installed Production Capacity:</b> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="text-align: center;">Sr. No.</th> <th style="text-align: center;">Name of Product</th> <th style="text-align: center;">Capacity per day</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">1</td> <td>Milk</td> <td>2 Lakh litres</td> </tr> <tr> <td style="text-align: center;">2</td> <td>Curd</td> <td>5,000 Kgs</td> </tr> <tr> <td style="text-align: center;">3</td> <td>Butter Milk</td> <td>25,000 litres</td> </tr> <tr> <td style="text-align: center;">4</td> <td>Ghee from Butter</td> <td>3,000 Kgs</td> </tr> <tr> <td style="text-align: center;">5</td> <td>Paneer</td> <td>3,000 Kgs</td> </tr> </tbody> </table>	Sr. No.	Name of Product	Capacity per day	1	Milk	2 Lakh litres	2	Curd	5,000 Kgs	3	Butter Milk	25,000 litres	4	Ghee from Butter	3,000 Kgs	5	Paneer	3,000 Kgs
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6.	Quantity and Value of main products sold in last financial year	Nil (The CD has ceased its business operations in 2018)																		
7.	No. of employees / workmen	Nil.																		
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending an email to: <a href="mailto:Gopinathdiary.cirp@gmail.com">Gopinathdiary.cirp@gmail.com</a>																		

<b>RELEVANT PARTICULARS</b>		
9.	Eligibility for Resolution Applicants under section 25(2)(h) of the Code is available at	<p>Eligibility Criteria for Prospective Resolution Applicant to submit the Resolution Plan:</p> <p><b>For Body Corporate/ Sole Investor:</b>  <b>Net Worth:</b> Minimum net worth of INR 10 Crores at the group level as per the latest available audited financial statements.</p> <p><b>Turnover:</b> Minimum Turnover of INR 30 Crores at the group level as per the latest available audited financial statements.</p> <p><b>For Consortium:</b>  <b>Net Worth:</b> Minimum net worth of INR 20 Crores at the group level as per the latest available audited financial statements.</p> <p><b>Turnover:</b> Minimum Turnover of INR 50 Crores at the group level as per the latest available audited financial statements.</p> <p><b>For Investment Companies/ FIs/ Fund houses/ PE Investors:</b>  <b>Assets Under Management:</b> Minimum Assets Under Management of INR 50 Crores at the group level as per the latest available audited financial statements.</p> <p><b>Committed Funds:</b> Minimum Committed funds of INR 50 Crores.</p> <p>Further details are set out in the detailed invitation for Expression of Interest which can be obtained by emailing to <a href="mailto:Gopinathdairy.cirp@gmail.com">Gopinathdairy.cirp@gmail.com</a></p>
10.	Last Date for receipt of Expression of Interest	August 21, 2023
11.	Date of issue of provisional list of prospective resolution applicants	On or before August 31, 2023
12.	Last Date of Submission of objections to provisional List	On or before September 5, 2023
13.	Process Email id to submit EOI	<a href="mailto:Gopinathdairy.cirp@gmail.com">Gopinathdairy.cirp@gmail.com</a>

Sd/-



**Brijendra Kumar Mishra**

Resolution Professional

Registration No.: IBBI/IPA-002/IP-N00109/2017-2018/10257

**Registered Address:**

Flat No.202, 2<sup>nd</sup> Floor, Bhoj Bhavan, Plot No.18-D,  
Shivpuri, Sion-Trombay Road, Chembur (East), Mumbai, Maharashtra,400071

For Gopinath Dairy Products Private Limited

Date: August 7, 2023

Place: Mumbai

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